

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/3135/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 2nd June, 2018.

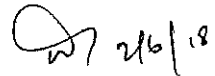
Sub: **Casual Leave with Head Quarter Leave.**

Ref:- Your letter No. MACT(S) 692, dtd. 31.05.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on on 02.06.2018 along with the permission to leave the Head Quarters from the morning of 02.06.2018 till the morning of 04.06.2018 (03.06.2018 being Sunday) has been granted/ ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

